

LOK SABHA DEBATES

LOK SABHA

Tuesday, March 11, 1986/Phalguna
20, 1907 (Saka)

The Lok Sabha met at Eleven of
the Clock.

[MR. SPEAKER *in the Chair*]

WELCOME TO THE HUNGARIAN
PARLIAMENTARY
DELEGATION

[*English*]

MR. SPEAKER : Hon'ble Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the Hon'ble Members of the House, I have great pleasure in welcoming His Excellency Mr. Istvan Sarlos, President of the National Assembly of the Hungarian People's Republic and the Hon'ble Members of the Hungarian Parliamentary Delegation who are on a visit to India as our honoured guests.

The other Hon'ble Members of the delegation are :

- (1) Dr. Miklos Vida, M.P.
- (2) Dr. (Mrs.) Iren Kakas Szabo, M.P.
- (3) Dr. Sandor Karacsonyi, M.P.

The delegation arrived Delhi on Sunday, 9 March, 1986 early morning. They are now seated in the Special Box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the President, the Parliament, the Government and the friendly people of the Hungarian People's Republic.

ORAL ANSWERS TO QUESTION

[*English*]

MR. SPEAKER : Shri Sri Hari Rao.

SHRI SRIHARI RAO : Question No. 224 Sir.

SHRI H. M. PATEL : Sir, Question No. 241 also relate to the non-conventional energy. Both Question Nos. 224 and 241 may be taken up together.

MR. SPEAKER : What has the Energy Minister to say ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : I don't mind, Sir.

MR. SPEAKER : All right, we shall take both of them together.

PROF. MADHU DANDAVATE : What a terrific lift he has got !

**Discontinuance of Subsidy for Viable
Project for Controlling Pollution**

*224. SHRI SRIHARI RAO : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Government propose to discontinue subsidy given to private sector industries for introducing a viable project for controlling pollution by use of non-conventional sources of energy;

(b) if so, the reasons therefor; and

(c) whether there are any new proposals in this regard; if so, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir. However, the matter is kept under periodic review.

(b) and (c). Do not arise.